

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 5217
TO BE ANSWERED ON- 04/04/2022

INTEGRATED TRIBAL DEVELOPMENT PROJECT IN UTTAR PRADESH

5217. SHRI ANURAG SHARMA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- a) the details of the work done under the Integrated Tribal Development Project during the last three years especially in Uttar Pradesh region;
- b) the amount of funds allocated/sanctioned by the Government during the last three years under the said Project;
- c) whether the Government has reviewed the work done under the said Projects and if so, the details thereof; and
- d) the outcome thereof and if not, the reason therefor?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) to (d):Funds have been provided to the States with notified STs including Government of Uttar Pradesh by Ministry of Tribal Affairs under the Scheme 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)' and 'Grants under Article 275(1) of the Constitution' during last three years for development of tribals that includes areas under Integrated Tribal Development Project (ITDP), Modified Area Development Approach (MADA), Clusters etc. Works / activities / projects approved by the Ministry under the Scheme / Programme during 2018-19 to 2020-21 were related to Education, Health, Agriculture, Horticulture, Animal Husbandry, Drinking Water & Sanitation, Road Connectivity, Skill & Entrepreneurship Development, Livelihood & income generation activities etc. The amount of fund released to the States under the Scheme 'SCA to TSS' and 'Grant under Article 275(1) of the Constitution' during 2018-19 to 2020-21 and utilization thereof reported by them is at **Annexure 1**.

State Governments including Government of Uttar Pradesh also utilize funds earmarked under State Tribal Sub-Plan (TSP) for the development of STs in the Integrated Tribal Development Projects (ITDP) area. The amount of fund allocated as State TSP by the States is at **Annexure 2**.

Implementation of the projects sanctioned under the schemes of MoTA is the responsibility of the State Government. Ministry has developed ADIGRAMS (Grant Management System) to monitor the physical and progress of grants released to States for various development projects. Ministry has adopted the mechanism of appraisal and approval of projects submitted by the States through Project Appraisal Committee (PAC), which reviews the progress of projects already sanctioned during previous years. Concurrence for release of funds is accorded keeping in view the submission of UC and Physical

Progress Report (PPR) by the State Government of the funds released during previous years. The budgeted amount under the scheme 'SCA to TSS' and 'Grants under Article 275(1) of the Constitution' at RE stage has been fully expended by the Ministry during the last three years. The status of utilization of funds under the then scheme 'SCA to TSS' and Grants under Article 275(1) of the Constitution for the State of Uttar Pradesh during 2018-19 to 2020-21 is as under:

(Rs. in lakh)

Name of the Scheme/ Programme	2018-19		2019-20		2020-21	
	Fund Released	Utilization Reported	Fund Released	Utilization Reported	Fund Released	Utilization Reported
Special Central Assistance to Tribal Sub-Scheme	0.00	0.00	779.91	0.00	508.83	0.00
Grants under Article 275(1)	252.43	252.43	2760.71	2760.710	927.43	0.00

Annexure 1

Annexure1 referred in reply to part (a) to (d) of Lok Sabha Unstarred Question No. 5217 for 04.04.2022 regarding “Integrated Tribal Development Project in Uttar Pradesh”

Details of fund released and utilization thereof reported by the States under the Scheme ‘SCA to TSS’ during 2018-19 to 2020-21

(Rs. in lakh)

S. No.	States	2018-19		2019-20		2020-21	
		Total Release	Utilization Certificate Received	Total Release	Utilization Certificate Received	Total Release	Utilization Certificate Received
1	Andhra Pradesh	5617.39	5617.39	12470.50	3742.59	4954.96	0.00
2	Arunachal Pradesh	2211.83	2211.83	9224.29	9224.29	7015.50	1775.70
3	Assam	0.00	0.00	2710.08	2710.08	4578.76	1584.44
4	Bihar	0.00	0.00	0.00	0.00	994.00	0.00
5	Chhattisgarh	10342.65	10342.65	9415.53	9415.53	8769.06	8769.06
6	Goa	352.31	352.31	0.00	0.00	724.26	0.00
7	Gujarat	11765.38	11765.38	8975.55	8975.22	10786.40	7859.63
8	Himachal Pradesh	3628.00	3628.00	2394.18	2394.18	1367.00	1096.53
9	J & K	3749.80	749.96	4509.00	0.00	0.00	0.00
10	Jharkhand	8564.52	8564.52	6201.49	6201.49	7049.64	2168.98
11	Karnataka	5347.76	5347.76	7434.00	7434.00	0.00	0.00
12	Kerala	335.00	335.00	0.00	0.00	459.15	183.66
13	Madhya Pradesh	16968.97	16637.89	13415.25	12223.47	0.00	0.00
14	Maharashtra	13802.57	6126.46	11929.09	3430.30	0.00	0.00
15	Manipur	5442.48	5442.48	1434.02	963.20	0.00	0.00
16	Meghalaya	2739.20	2279.33	3788.00	641.35	328.25	0.00
17	Mizoram	1220.00	1220.00	3140.00	3140.00	1236.22	1036.22
18	Nagaland	3225.00	3225.00	2951.12	2533.00	2846.14	0.00
19	Odisha	17553.22	17553.22	8691.18	8138.56	9010.42	6206.06
20	Rajasthan	10327.93	10327.93	11461.41	10101.18	8662.66	2727.16
21	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00
22	Tamilnadu	315.00	315.00	450.56	422.00	377.47	109.47
23	Telangana	2850.32	2850.32	5361.29	5361.29	4191.00	4191.00
24	Tripura	1294.38	1294.38	1362.97	1127.88	1173.30	396.04
25	Uttarakhand	1012.88	970.68	600.00	0.00	757.80	0.00
26	Uttar Pradesh	0.00	0.00	779.91	0.00	508.83	0.00
27	West Bengal	5833.41	5833.41	5862.58	3316.40	3746.00	0.00
	Total	134500.00	122990.90	134562.00	101496.01	79536.82	38103.95

Details of fund released and utilization thereof reported by the States under ‘Grant under Article 275(1) of the Constitution’ during 2018-19 to 2020-21

(Rs. in lakh)

S.N	States	2018-19		2019-20		2020-21	
		Total Release	Utilization Certificate Received	Total Release	Utilization Certificate Received	Total Release	Utilization Certificate Received
1	Andhra Pradesh	6390.77	6390.77	8942.43	8942.43	2055.55	0.00
2	Arunachal Pradesh	12170.52	12170.520	13202.25	13202.25	6014.00	450.00
3	Assam	3916.32	3916.32	10802.85	8927.80	4592.37	1199.987
4	Bihar	0.00	0	0.00	0.00	0.00	0.00
5	Chhattisgarh	11352.92	11352.92	22500.77	22500.77	9976.24	9976.24
6	Goa	345.66	345.66	0.00	0.00	0.00	0.00
7	Gujarat	11648.20	11240.2	16833.88	14963.88	5940.04	4084.57
8	Himachal Pradesh	3378.16	3378.16	5314.70	5314.70	1161.00	1276.00
9	Jammu & Kashmir	2051.79	721.954	5410.00	0.00	0.00	0.00
10	Jharkhand	7354.30	7354.3	11166.77	11166.77	10278.00	10278.00
11	Karnataka	5220.61	5220.610	10435.46	10435.46	3305.68	1255.68
12	Kerala	472.28	244.45	633.29	633.29	0.00	0.00
13	Madhya Pradesh	24635.30	19849.08	44938.92	37934.47	4279.78	3383.81
14	Maharashtra	17015.91	7467.08	23136.70	6980.73	4573.16	0.00
15	Manipur	5367.65	4995	6151.91	4651.91	0.00	0.00
16	Meghalaya	5129.79	4993.81	4799.53	3452.93	492.71	149.21
17	Mizoram	3507.71	3507.71	6598.83	6598.83	1909.71	1474.71
18	Nagaland	9194.49	9194.485	6802.11	6525.58	1717.38	858.69
19	Odisha	21449.15	21449.15	15110.66	14426.71	6304.62	4012.24
20	Rajasthan	13769.23	13769.23	15586.19	15085.54	9166.00	1539.00
21	Sikkim	355.34	355.34	3175.35	3175.35	516.00	220.00
22	Tamil Nadu	773.57	601.83	6356.07	3231.63	0.00	0.00
23	Telangana	3248.89	3248.89	9973.28	9973.28	2517.00	2517.00
24	Tripura	2006.73	1594.24	2952.63	2835.915	201.74	0.00
25	Uttar Pradesh	252.43	252.43	2760.71	2760.710	927.43	0.00
26	Uttarakhand	1255.27	1172.155	428.37	428.37	0.00	0.00
27	West Bengal	9235.73	9235.725	12127.17	7960.00	4041.14	0.00
Grand Total		181498.72	164022.02	266140.83	222109.31	79969.55	42675.14

Annexure 2

Annexure 2 referred in reply to part (a) to (d) of Lok Sabha Unstarred Question No. 5217 for 04.04.2022 regarding “Integrated Tribal Development Project in Uttar Pradesh”

Details of Allocation and Expenditure by different State Governments under State Tribal Sub – Plan/Schedule Tribe Component from 2018-19 to 2020-21

(Rs. in crore)

S. No.	States/UTs	FY 2018-19			FY 2019-20			FY 2020-21		
		Total State Outlay	STC Aln.	STC Exp.	Total State Outlay	STC Aln.	STC Exp.	Total State Outlay	STC Aln.	STC Exp.
1	Andhra Pradesh	89942.21	4176.61	3537.94	92696.81	4988.53	3281.46	104063.25	6570.16	4731.91
2	Andaman & Nicobar	4659.60	236.12	236.08	5029.16	130.03	127.65	3904.30	116.01	114.72
3	Assam	24232.00	1942.76	1857.51	25186.00	2056.32	1965.05	37827.00	1614.43	1086.89
4	Bihar	82269.22	1254.97	1067.59	102977.40	1194.28	1126.97	105262.34	1049.18	868.38
5	Chhattisgarh	77073.34	23329.55	17279.95	76546.17	22012.66	16422.09	95438.85	20919.60	4627.71
6	Dadra & Nagar Haveli and Daman & Diu	NR	13.77	13.77	NR	12.41	12.41	NR	17.45	0.71
7	Goa	16739.71	394.31	213.64	19548.69	454.28	227.86	10873.18	453.39	183.06
8	Gujarat	92102.00	13278.00	11744.00	106308.00	14567.00	12809.00	110529.00	14106.00	11120.53
9	Himachal Pradesh	6300.00	567.00	466.18	7100.00	639.00	639.00	7900.00	711.00	NR
10	Jharkhand	45619.60	19957.24	16156.61	49142.62	20886.15	16312.27	48924.94	20201.43	1119.87
11	Karnataka	209181.37	8614.04	7913.50	234153.00	7879.11	7227.59	237893.00	7814.78	7294.54
12	Kerala	29150.00	699.69	616.48	30610.00	866.26	504.36	27610.00	781.36	733.40
13	Madhya Pradesh	114789.51	27474.57	24237.38	139774.64	33466.66	26980.30	99029.67	24261.29	14993.91
14	Maharashtra	95000.00	8969.05	7274.14	99000.00	8531.00	6833.55	108000.00	8853.00	7415.42
15	Odisha	38944.79	5807.80	5321.75	46380.13	7374.29	6022.73	79974.26	14423.83	10647.59
16	Rajasthan	105703.91	14584.20	13576.47	111080.15	14981.24	13819.01	112362.73	15545.68	13784.39
17	Sikkim	1220.35	6.12	2.53	637.34	2.63	1.51	818.43	1.00	0.76
18	Tamil Nadu	55498.17	794.25	632.94	56849.96	1277.84	1015.84	64255.96	1299.47	1155.51
19	Telangana	104757.90	9693.12	6510.00	75263.24	7184.87	6357.84	104612.62	9771.28	7185.40
20	Tripura	5705.64	2368.31	1538.99	6205.25	2772.42	1794.55	6529.34	2573.98	777.22
21	Uttar Pradesh	499135.11	977.24	686.91	526809.21	1027.01	823.37	544454.24	1195.14	1163.78
22	Uttarakhand	47884.28	515.06	262.21	51145.29	516.54	302.93	53526.97	498.64	36.34
23	West Bengal	80190.14	6417.91	5129.63	89329.48	6287.53	5303.00	95203.74	8211.59	4338.17
Total		1826098.84	152071.69	126276.19	1951772.54	159108.06	129910.34	2058993.83	160989.68	93380.21

Source: Information received from States/UTs. *Provisional figures, Aln: Allocation, Exp: Expenditure, NR: Not received.
